

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 359 of 2019**

**IN THE MATTER OF:**

**Danesa Raghulal** ...Appellant

**Versus**

**T.R. Venugopal** ...Respondent

**For Appellant:** Mr. Guru Krishna Kumar, Sr. Advocate with  
Mr. Y. Arunagiri, Mr. Raghunahan Sethupathy,  
Mr. Rajagopal Vasudevan, Mr. Satish Manoharan and  
Mr. V. Johnson Yuvraj, Advocates

**For Respondent:** Mr. Joseph Kodianthara, Sr. Advocate with  
Mr. Shankar Vinod and Mr. MP Vinod, Advocates

**WITH**

**Company Appeal (AT) No. 361 of 2019**

**IN THE MATTER OF:**

**Danesa Raghulal** ...Appellant

**Versus**

**T.R. Venugopal** ...Respondent

**For Appellant:** Mr. Y. Arunagiri, Mr. Raghunahan Sethupathy,  
Mr. Rajagopal Vasudevan, Mr. Satish Manoharan and  
Mr. V. Johnson Yuvraj, Advocates

**For Respondent:** Mr. Joseph Kodianthara, Sr. Advocate with  
Mr. Shankar Vinod and Mr. MP Vinod, Advocates

**WITH**

**Company Appeal (AT) No. 362 of 2019**

**IN THE MATTER OF:**

**Danesa Raghulal** ...Appellant

**Versus**

**T.R. Venugopal** ...Respondent

**For Appellant:** Mr. Y. Arunagiri, Mr. Raghunahan Sethupathy,  
Mr. Rajagopal Vasudevan, Mr. Satish Manoharan and

**Mr. V. Johnson Yuvraj, Advocates**

**For Respondent: Mr. Joseph Kodianthara, Sr. Advocate with  
Mr. Shankar Vinod and Mr. MP Vinod, Advocates**

**ORDER**

**04.03.2020** Due to paucity of time, the matter could not be taken up.

List these Appeals 'For Admission (After Notice)' on **24<sup>th</sup> March, 2020** on top.

[Justice Venugopal M.]  
Member (Judicial)

[V.P. Singh]  
Member (Technical)

[Alok Srivastava]  
Member (Technical)

Basant B/nn /